



**Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat, Srinagar/ Jammu**

Notification

Jammu, the 13th October, 2022

S.O. 517 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Rajinder Singh S/o Lt. Sh. Saran Singh, Councillor, Ward No. 2, for being declared as President of the Municipal Council, Kathua, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta) IAS

Principal Secretary to the Government,
Housing and Urban Development Department

No: HUD-LSG0ULBJ/54/2022-01 (C No. 7037905)

Dated: 13.10.2022

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Chief Electoral Officer, J&K, Srinagar.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, General Administration Department.
6. Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
7. Deputy Commissioner, Kathua.
8. Director, Urban Local Bodies, Jammu.
9. Special Secretary to Chief Secretary, J&K.
10. General Manager, Ranbir Government Press Srinagar/Jammu, for publication, in the Government Gazette.
11. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
12. Shri Rajinder Singh S/o Lt. Sh. Saran Singh, Councillor, Ward No.2, Municipal Council, Kathua.
13. Chief Executive Officer, Municipal Council, , Kathua.
14. Incharge Website, Housing and Urban Development Department.
15. Master file/ Stock file/ Website.


(Rakesh Kumar)JKAS,

Additional Secretary to the Government
Housing and Urban Development Department.